

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 843 of 2019

IN THE MATTER OF:

Shameek Breweries Private Limited

...Appellant

Vs

Manoj Kumar Agarwal & Ors.

....Respondents

Present:

For Appellant: Mr. Aarif Akhtar, Advocate

For Respondents: Mr. Rohan Agrawal, Advocate for R-1.

Mr. Rajesh Rattan, Advocate for R-3.

ORDER

10.01.2020: Post the case 'for orders' on **17th January, 2020** for disposal.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

am/sk